

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 184/13 & IA-253/13, IA-171/14, 185/13 & IA-254/13, IA-170/14, 305/13 & IA-399/13, IA-194/14, 264/13 & IA-195/14, 17/14 & IA-23/14, 18/14 & IA-24/14, 33/14 & IA-51/14, IA 323/14, 328/13 & IA-432/13, IA 324/14, 263/13 & IA-353/13, 293/13 & IA-390/13

Dated : 04th December, 2014

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T Munikrishnaiah, Technical Member**

Appeal No. 184/13 & IA-253/13, IA-171/14

In the matter of :

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz Ahmad**

**Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. M.G. Ramachandran
Ms. Anushree Bardhan**

Appeal No. 185/13 & IA-254/13, IA-170/14

In the matter of :

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz Ahmad**

**Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. M.G. Ramachandran
Ms. Anushree Bardhan**

Appeal No. 305/13 & IA-399/13 IA-194/14

In the matter of :

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-6

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-1

Mr. Saurabh Mishra (Adv) for R-6
(WBSEDCL)

Appeal No. 264/13 & IA-195/14

In the matter of :

Steel Authority of India Ltd. ... Appellant(s)

Versus

Damodar Valley Corporation & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Shankar Dvivedi

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R-6
(WBSEDCL)

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-1

Appeal No. 17/14 & IA-23/14

In the matter of :

Maithan Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz Ahmad

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

Appeal No. 18/14 & IA-24/14

In the matter of :

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz Ahmad

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

Appeal No. 33/14 & IA-51/14, IA 323/14

In the matter of :

Impex Ferro Tech Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz Ahmad

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

Appeal No. 328/13 & IA-432/13, IA 324/14

In the matter of :

Shyam Ferro Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz Ahmad
Mr. Himanshu Shekhar for JSEB

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

Mr. Himanshu Shekhar for JSEB

Appeal No. 263/13 & IA-353/13

In the matter of :

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz ahmad

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

Appeal No. 293/13 & IA-390/13

In the matter of :

Bhaskar Shrachi Alloys Ltd. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Rajiv Yadav
Mr. Shahbaz Ahmad

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-1

Mr. M.G. Ramachandran
Ms. Anushree Bardhan for R-2

ORDER

It has been pointed out by the learned counsel for the parties that counter affidavits in all the Appeals have been filed. Shri Rajiv Yadav, learned Counsel for the appellant appearing in Appeal Nos. 17/14, 18/14, 33/14, 328/13, 263/13 & 293 of 2013 submits that he will file rejoinder within 10 days if he thinks it necessary. He is permitted to do so after serving copy thereof on the other sides.

It is pointed out by Shri Shri Rajiv Shankar Dwivedi, learned counsel appearing for the appellant that the same parties are there in Appeal No.1 of 2014, which is listed for hearing today in the afternoon i.e. at 2:30 p.m. before this Court. It is submitted by the learned counsel for the parties that the said Appeal be also listed alongwith the present batch of Appeals i.e. 184 of 2013 & batch.

Accordingly, we direct the Registry to post Appeal No. 1 of 2014 along with the present batch of Appeals i.e. Appeal No. 184 of 2013 & batch for hearing on 28th January, 2015.

In the meantime, learned counsel for the parties are directed to file their respective written submissions after serving copy thereof on the other sides so as to facilitate the hearing expeditiously.

Be listed for hearing on 28th January, 2015.

(T Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member